Page No.

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Orders

RA-399/93 in OA-455/93

> E. D. Shukla Vs. Comptroller & Auditor General of India & Ors.

28.10.1993

This is an application for review of the judgment of the Tribunal in OA-455/93. The office having noticed certain defects, they were dely notified on the notice board. But the defects including the one regarding bar of limitation were not rectified. Hence, the matter was posted before the court today. None appeared for the petitioner though called twice. The defects have also not been rectified. Hence, this review application is dismissed.

(S. R. Adige) Member (A)

( V. S. Malimath ) Chairman

as